CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No. 91/2019 in OA No. 2519/2017

This the 7th day of October, 2019

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. Pradeep Kumar, Member (A)

Budh Parkash, Aged 61 years, S/o Lt. Sh. Raja Ram, Retired Chief Goods Supervisor, Delhi Division, Northern Railway, New Dlehi r/o 152, Badam Mandi, Kankerkhera, Meerut Cantt (UP)

....Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- Sh. T.P. Singh,
 General Manager,
 Northern Railway, Baroda House,
 New Dlehi
- 2. Sh. R.N. Singh,
 Divisional Railway Manager,
 Northern Railway, Delhi Division,
 State Entry Road, New Delhi

... Respondents

(By advocate: Shri Satpal Singh)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member (J),

Learned counsel for the respondents submits that they have filed compliance affidavit in the matter.

2. In the circumstances and in view of the compliance affidavit filed by the respondents, the C.P. is closed.

Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance against the orders now passed by the respondents. No costs.

(Pradeep Kumar) Member (A) (S.N. Terdal) Member (J)

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